

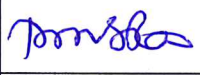
18

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

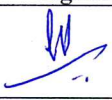
PRESENT: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.10.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP NO. 486/241/HDB/2018
NAME OF THE COMPANY	Al.Sami Agro Products Pvt Ltd
NAME OF THE PETITIONER(S)	Duan Hongli & Anothaer
NAME OF THE RESPONDENT(S)	AL.Sami Agro Products Pvt Ltd
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
CS PMV SUBBARAO	PCS	98666 84676	
CS PADMAPRIYANKA	PCS	905 2734747	V. Priyanka

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. HARISH KUMAR V. SHEILA	Advocates	harish.v@tatvalegal.com 98480 19373	

ORDER

Heard PCS representing Petitioner and Counsel for the Respondent.
For hearing submissions from both sides at request, post the
matter on 10.10.2018.


MEMBER JUDICIAL